

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 908
TO BE ANSWERED ON 30TH JULY, 2024**

ADULTERATED COUGH SYRUP

**908. SMT. PRIYANKA CHATURVEDI:
SMT. RANJEET RANJAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details regarding the issue of the cough syrup highlighted by the World Health Organization(WHO) recently;
- (b) the companies producing cough syrup in the country;
- (c) whether it is circulated in the country under any name; and
- (d) the number of cases of death because of adulterated cough syrup in the last five years, State/UT-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): World Health Organisation (WHO) from time to time issues various Medical products alert with reference to products being manufactured in various countries. WHO issued Medical Product Alert mentioning that laboratory analysis of certain samples of the Indian drug products confirmed that they contained unacceptable amounts of diethylene glycol and/or ethylene glycol as contaminants.

(b) and (c): Cough syrups are manufactured in India by various manufacturers and sold & distributed under the names of the drugs as per their composition and Active Pharmaceutical Ingredient (API) and trade names, brand names, if any.

(d): There are no such deaths because of cough syrups. However, isolated cases of allegedly contaminated cough syrup leading to death in children have been reported in the past.
